

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 141 OF 2021

In the matter of:

Tribunal on its own motion

Suo Motu based on the news item in Kerala

Kaumudi Newspaper, Web Edition dated 06.06.2021,

"A New Ray of Life Pallikkalar".

-VS-

The Principal Secretary to Govt. Of Kerala,

Environment Department,

Room No.406, 4th Floor Annex II,

Secretariat, Thiruvananthapuram and Ors.

----Respondent(s)

**ACTION TAKEN REPORT FILED BY ADDITIONAL CHIEF SECRETARY,
ENVIRONMENT DEPARTMENT/1ST RESPONDENT**

Index

S.No	Particulars	Page No.
1.	Copy of Action Taken Report	1
2.	Copy KSPCB letter sent to CSIR-NEERI (Annexure-1)	2-3

Dated at Chennai on this the 15th day of July,2023.

for A.K. Kumaresan
15/7/23
M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench



①



Action Taken Report filed by Secretary to Government (Environment Department), Government of Kerala before the Hon'ble National Green Tribunal in Suo Motu in OA No.141/2021

It is submitted that in compliance with the Hon'ble NGT vide order dated 15.05.2023 in Suo Motu registered OA No.141/2021 directed the state Government to submit an action taken report in the subject matter.

2. It is submitted that in the previous orders by Hon'ble NGT, the Kerala State Pollution Control Board (KSPCB) was directed to consider waste water technology developed by NEERI. Accordingly Board had contacted NEERI and an online presentation was made by NEERI on 13/03/2023 with the officials of local bodies, Suchitwa Mission & KSPCB. Further NEERI was addressed to depute experts for field visit to understand the location and feasibility of this technology in Kerala condition on 18/03/2023 & 24/04/2023. Accordingly two scientists namely Engineer Pravin Manekar and Dr.S.Bhuvanesh were deputed to conduct field visit from 01/05/2023 to 13/05/2023. Site visit was conducted by the NEERI scientists along with officials of Suchitwa Mission, Local Self Government Institutions (LSGIs), and KSPCB and the site visit report was forwarded to all concerned departments. In the report CSIR-NEERI informed that for suggesting suitable/appropriate technology depending on the type of waste water detailed feasibility study is required and detailed project proposal will be submitted after confirmation from the Board. NEERI was addressed to submit a report with specific recommendations regarding suitable treatment technology applicable to different site in order to implement the same as a model.

3. Further the Kerala State Pollution Control Board has requested NEERI for submitting project proposal with scope of work and financial budget urgently and that the matter is being followed up (Copy of the letter is attached as Annexure-I).

4. Thus it is humbly requested that the above action taken report in compliance in the order dated 15.05.2023 of this Hon'ble tribunal may be accepted.

Dated this the 11 th day of July 2023.

A handwritten signature in black ink, appearing to read 'S. Manoj', written over a horizontal line.

SECRETARY TO GOVERNMENT
 DEPARTMENT OF ENVIRONMENT
 GOVERNMENT OF KERALA
 CHIEF SECRETARIAT
 TRIPUNITHURUR
 TRIPUNITHURUR
 TRIPUNITHURUR
 TRIPUNITHURUR

2 ANNEXURE - 1

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web: kspcb.kerala.gov.in

KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



PCB/HO/EE3/OA.NO.27/2021(SZ)/2021

Date: 04.07.2023

From

The Member Secretary

To

The Director,
CSIR – NEERI, Nehru Marg,
Vasant Nagar, Nagpur,
Maharashtra

Sub:- Waste water treatment Technology - OA 673/2018, OA 27/2021, 141/2021,
147/2022 - reg

Ref: 1. NEERI site visit report
2. This office letter No. KSPCB/245/2023-AE-13/B dated 22/06/2023
3. Letter No. WWT/PM/KSPCB/02 dated 30/06/2023

Sir,

Kind attention is invited to the reference. You are requested to submit project proposal with scope of work & financial budget urgently. Suchitwa Mission, LSGIs, local institutions namely NIIST, Thiruvananthapuram, Engineering Colleges and offices of the Board may also be involved in the project in order to strengthen technical capability in the State.

Yours faithfully,

Shiva A J

MEMBER SECRETARY

Copy to

1. The Additional Chief Secretary - with covering letter
Local Self Government Department
Government Secretariat
Thiruvananthapuram

2. Secretary to Government - with covering letter
Environment Department
3. The Director - with covering letter
Urban Directorate
First Floor, Swaraj Bhavan,
PMG Junction, TTC Junction Road
Nanthancode, PO, Kowdiar,
Thiruvananthapuram- 69500
4. The Executive Director
Suchitwa Mission
Swaraj Bhavan
Nanthancode
Kowdiyar
Thiruvananthapuram – 695003
5. The Chief Environmental Engineer
Regional office
Thiruvananthapuram
6. The Chief Environmental Engineer
Regional office
Ernakulam
7. The Environmental Engineer
District Office – I
Thiruvananthapuram
8. The Environmental Engineer
District Office – I
Kollam
9. The Environmental Engineer
District Office – I
Alappuzha
10. The Environmental Engineer
District Office – I
Ernakulam

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 141
OF 2021**

In the matter of:
Suo Motu "A New Ray of Life
Pallikkalar"

-VS-

The Principal Secretary to Govt. Of
Kerala,
Environment Department, Kerala
and others

---Respondent(s)

**AFFIDAVIT FILED BY
ADDITIONAL CHIEF
SECRETARY, ENVIRONMENT
DEPARTMENT/ 1ST RESPONDENT**

**E.K. KUMARESAN,
Standing Counsel for Government
of kerala**

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 94443 98701